

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1831
ANSWERED ON:07.03.2000
ISI MARK FOR MINERAL WATER
MOHAN RAWALE;RAMSHETH THAKUR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether branded mineral water available in the market is spurious;
- (b) if so, the details thereof;
- (c) whether the Government propose to make ISI mark mandatory for production of natural mineral water; and
- (d) if so, the time by which such a decision is likely to be finalised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE) (SH SHANMUGAM)

(a)&(b) There is no report from States/UT Govts. which are responsible for implementing the provisions of the PFA Act/Rules 1955 that mineral water being sold in the market are spurious.

(c)&(d) A draft notification proposing to cover all mineral water under the compulsory certification scheme of the Bureau of Indian Standards has been issued under the Prevention of Food Adulteration Rules, 1955 inviting objections/suggestions.